

में आयातित स्टाफ कारें बिक्री के लिए राज्य व्यापार निगम को दे दी जायेंगी क्रियान्वित किया गया है ;

(ख) विभिन्न मंत्रालयों के पास इस समय कितनी आयातित स्टाफ कारें हैं ; और

(ग) विभिन्न मंत्रालयों से कितनी आयातित कारें वापस ले ली गई हैं और उन्हें किस तरीके से बेचा गया है ?

वित्त मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) से (ग). सम्बन्धित मंत्रालयों / विभागों से सूचना इकट्ठी की जा रही है और प्राप्त होते ही सदन की मेज पर रख दी जायगी ।

संसद भवन में फर्नीचर

500. श्री सिंहासन सिंह : क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) 1962 से ले कर अब तक संसद भवन में कितनी बार फर्नीचर बदला गया और उस पर कितना धन खर्च किया गया ;

(ख) पुराने फर्नीचर को बेचने से कितनी राशि प्राप्त हुई ;

(ग) फर्नीचर बदलने से सम्बन्धित नियम क्या हैं ; और

(घ) क्या फर्नीचर खरीदते समय टेंडर मांगे जाते हैं ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) पार्लियामेंट हाउस का फर्नीचर 1962 से मुकम्मिल तौर पर कमो नहीं बदला गया है । कुछ फर्नीचर को बदलने तथा ठीक करने में 1962 से ले कर अक्टूबर 1966 तक 1,74,496 रुपये 50 पैसे खर्च हुए हैं । जो फर्नीचर पार्लियामेंट हाउस में सी० पी० इन्डू० डी० की तरफ से दिया गया है उसकी कीमत 8,86,950 रुपये है ।

(ख) 1962 से लेकर अक्टूबर 1966 तक 16,199 रुपये का पुराना फर्नीचर 1,807 रुपये में बेचा गया है ।

(ग) जैसे जैसे जरूरत पड़ती है पुराना फर्नीचर बदल दिया जाता है ।

(घ) आम तौर पर फर्नीचर खरीदने के लिए टेंडर मांगे जाते हैं, परन्तु 5,000 रुपये से कम माल के लिए तथा जहाँ बहुत जल्दी होती है, मशहूर दुकानदारों से टेंडर मंगाये जाते हैं, और सबसे कम टेंडर देने वाले से खरीद की जाती है ।

Indo-Burma Petroleum Co.

***501. Shri Indrajit Gupta:** Will the Minister of Finance be pleased to state:

(a) whether any application has been received for the sale of nearly Rs. 60 lakhs worth of shares held by M/s Steel Bros. and Co., Calcutta, in the Indo-Burma Petroleum Co. Ltd, to one, Shri S. M. Wahi;

(b) if so, whether Government have satisfied themselves about the proposed terms of this transfer of shares;

(c) the amount likely to be transferred to U.K. by way of sale proceeds; and

(d) whether there is also a proposal for the sale of fixed assets of the Indo-Burma Petroleum Co. to the Indian Oil Corporation?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) M/s. United Provinces Commercial Corporation Private Ltd., Calcutta, of which Shri S. M. Wahi is the Chairman, has applied to the Calcutta Office of the Reserve Bank of India for permission to purchase 5,79,400 shares of face value of Rs. 10 each of M/s. Indo-Burma Petroleum Co. Ltd., Calcutta, representing 57.94 per cent of the equity capital of the Company, at Rs. 21.50 per share from M/s. Steel Bros. & Co. Ltd., U.K.

(b) The aforesaid proposal is still under the examination of the Reserve Bank of India and has not yet been referred to Government for approval.

(c) The proposal, as made, envisages a purchase price of Rs. 1,24,57,100 and a further sum of £50,000 on account of discounting charges. The exact amount of sale proceeds to be transferred to U.K. cannot be stated as the proposal is still under examination and has yet to receive Government's approval. The amount will also depend upon the tax liability on the transaction.

(d) Yes, Sir. The proposal is under examination in the Ministry of Petroleum and Chemicals.

Unemployment among Educated Classes

*502. **Shri D. C. Sharma:**
Shri Sideshwar Prasad:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government are aware that there is vast and increasing unemployment amongst the educated despite a decade and a half of planning;

(b) if so, the rate of annual increase; and

(c) the tentative programme in the Fourth Plan for providing them with productive employment?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):

(a) and (b). The number of matriculates and graduates seeking work and registered with employment exchanges increased from about 7.8 lakhs at the end of June, 1963, to about 8.9 lakhs at the end of June, 1966; the average annual increase being less than 40,000.

(c) In the Fourth Plan employment opportunities outside agriculture are expected to increase to the extent of about 14 million and in agriculture to the extent of about 4.5 to 5 million.

Power Shortage

*503. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:

Will the Minister of Irrigation and Power be pleased to state the steps taken by Government to overcome the power shortage for industrial and agricultural purposes in several parts of the country owing to drought conditions with details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): The power supply position in almost all the States in the country, except in Andhra Pradesh, Orissa, Rajasthan and U.P., is expected to be satisfactory during the year 1966-67. The position in the affected States is explained below:—

Andhra Pradesh:

Due to the failure of the monsoon again this year, the storages in machkund and Tungabhadra reservoirs continue to be poor. Against a requirement of 60 lakhs units per day, it has been assessed that the availability would be of the order of 50 lakh units per day, thus resulting in a shortfall of 10 lakh units per day. This can be partially mitigated by obtaining relief by utilising the energy surpluses from Mysore through the existing 66 KV transmission lines.

Orissa:

The main source of power supply in the Orissa at present is from the Hirakud and the Machkund Hydroelectric Projects. Due to the failure of the monsoon this year, the storage position in both these reservoirs is poor. At Hirakud, the reservoir level on 1.11.1966 was 611.45 ft. with a storage of 3.84 maft., against the normal level of +630 ft. with corresponding storage of 6.6 maft. In view of this, the power generation from the Hirakud Station is expected to be only about 10 lakh units per day against the designed potential of 28 lakh units per day. The demand in the Hirakud Service area during